

\230ITEM NO.18

COURT NO.1

SECTION PIL(W)

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 286/2017

SUNITA TIWARI

Petitioner(s)

VERSUS

UNION OF INDIA AND ORS

Respondent(s)

(with appln. (s) for permission to appear and argue in person and office report)

Date : 08/05/2017 This petition was called on for hearing today.

CORAM :

HON&#39;BLE THE CHIEF JUSTICE

HON&#39;BLE DR. JUSTICE D.Y. CHANDRACHUD

HON&#39;BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Mr. Rakesh Khanna, Sr. Adv.

Ms. Sunita Tiwari, in person

Mr. T.S. Chaudhary, Adv.

for Mr. Kamal Mohan Gupta, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following

O R D E R

Issue notice.

(Renuka Sadana) (Parveen Kumar)

Assistant Registrar

AR-cum-PS